

बारे में सब सूचना तो मेरे पास नहीं है। किस ने कहाँ कितना चन्दा दिया, यह सूचना नोटिस मिलने पर इकट्ठी की जा सकती है।

**Report of Committee on National Coal Development Corporation**

+

\*152. SHRI D. AMAT:  
SHRI G.C. NAIK:  
KUMARI KAMALA KUMARI:  
SHRI OM PRAKASH TYAGI:  
SHRI NARAIN SWARUP  
SHARMA:  
SHRI RAM SWARUP  
VIDYARTHI:

Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether the Committee appointed to inquire into the working of the National Coal Development Corporation has since been submitted its report to Government;

(b) if so, whether its findings have since been considered by Government; and

(c) the action taken or proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO):

(a) Yes, Sir.

(b) and (c). The report of the Committee is under examination. A statement showing the main recommendations of the Committee and the decisions of Government thereon will be placed before Parliament along with the report as soon as the examination is completed.

SHRI D. AMAT: Sir, equipments in excess of requirement, such as, plants coal haulers, trucks and jeeps were acquired for deployment in many projects. Besides, in some cases equipments which were surplus in some projects or collieries were transferred without the project report or the estimate being revised or sanctioned. So, may I know from the

hon. Minister whether these factors are primarily responsible for over-capitalisation and financial crisis which this Corporation is facing?

SHRI JAGANATH RAO: This Committee has gone into various questions. This is one of the questions which the Committee has examined. Earlier there was also a report of the Committee on Public Undertakings. In their Tenth Report they have also pointed out some defects. All these matters are before the Ministry for examination and a decision will be taken very soon.

SHRI D. AMAT: May I know whether the position of N.C.D.C. is further aggravated due to the fact that there are heavy arrears in the account work including store account which is a matter of grave concern? Besides, this Corporation having its existence for over ten years has not been able to produce a monthly account even. The accounts are being produced annually because of the statutory requirement. Moreover, no effective control over expenditure against budget provision is possible, without monthly account and appropriation audit. The accuracy of budgeting itself is seriously vitiated because of the arrears in accounts and in store accounting. Therefore, may I know what steps are being taken or what attempt is being made to analyse the underlying causes for such a miserable state of affairs?

SHRI JAGANATH RAO: The Committee has made some recommendations as to how to streamline the working of the administration of this Corporation. All these matters are under examination and they will be looked into.

श्री श्रीम प्रकाश त्यागी : क्या राष्ट्रीय कोयला विकास निगम ने इस सम्बन्ध में कोई जाँच करने का प्रयत्न किया है कि प्राइवेट बड़ी खानों और राष्ट्रीय कोयला विकास निगम में एफ़ीशेसी और इकानोमी आदि के दृष्टिकोण से क्या अन्तुपात है, दोनों में से कौन लाभकर है और कौन अच्छे ढंग से काम को चला रहा है ? कोयला वेतन आयोग की

सिफ़ारिशों के प्रति राष्ट्रीय कोयला विकास निगम की क्या प्रतिक्रिया है? राष्ट्रीय कोयला विकास निगम ने सेफ़्टी के नियमों का किस सीमा तक पालन किया है और इस बारे में उसकी क्या प्रतिक्रिया है?

**SHRI JAGANATH RAO:** This is a very omnibus question. This question relates to the recommendations of this Committee regarding the actual working of the NCDC. I may submit that it has not been able to make any profit in the last two years. In 1965-66 they made a profit of about Rs. 61 lakhs. The real reason is that the offtake being small it is not able to produce more. It has a capacity to produce 16 million tonnes a year. Unless the offtake is there, which has come down, it cannot produce more. Therefore this imbalance is there. Regarding his other questions about wage-board etc., I shall look into them.

**श्री नारायण स्वरूप शर्मा :** मैं यह जानना चाहता हूँ कि इस समिति की रिपोर्ट कब तक प्रकाशित हो जायेगी।

**SHRI JAGANATH RAO:** I can assure the House that in two months, before the end of this session it will be done.

**श्री राम स्वरूप विद्यार्थी :** पहले गिरिदिह कोलियरी से वाश करके कोयला सप्लाय करने के बारे में रेलवेज से एक कन्ट्रैक्ट हुआ था। अब पता लगा है कि रेलवेज ने वह कोयला लेने से इन्कार कर दिया है। मैं यह जानना चाहता हूँ कि क्या रेलवेज ने निगम की किसी गलती के कारण कोयला लेने से इन्कार किया है या कोयले में कोई डिफेक्ट पाया गया है।

**SHRI JAGANATH RAO:** I cannot say off-hand, but one thing is certain that the demand of the Railways has gone down. If supplementaries are asked about every item concerning a certain thing it will be difficult to answer. Only about the main recommendations of the Committee I can say now. As I said,

the demand of the Railways is also coming down because of dieselisation and electrification. I cannot exactly say the reason why the Railways have refused this particular coal from that colliery.

**SHRI R. BARUA:** It appears that the fixation of target of coal production during the last ten years has not been in accordance with the present move of events. With the coming in of new sources of energy to be utilised, naturally, the dependence on coal is going to be less. At the same time we come across the phenomenon where many of the coal-miners have suffered a loss including the NCDC. May I know whether the present policy of Government is to see that the entire thing is given a new look and an assessment is made accordingly of future production and management?

**SHRI JAGANATH RAO:** The future production is to be planned according to the off-take in the country. It is true that the demand has come down. As I said earlier, the Railways have also reduced their demand because of dieselisation and electrification. It is an important issue which has to be considered in connection with the future pattern of production not only in NCDC but also in the private sector.

**श्री शिव चरण लाल :** मैं यह जानना चाहता हूँ कि क्या राष्ट्रीय कोयला विकास निगम फ़िरोज़ाबाद के चूड़ी उद्योग के लिए कोयला सप्लाय करता है; यदि हाँ, तो उसकी मात्रा कितनी है। फ़िरोज़ाबाद में काँच की चूड़ी का उद्योग है, जिसके लिए कोयला बहुत ज़रूरी है।

**SHRI JAGANATH RAO:** The NCDC supplies mainly to the public sector undertakings and the State Electricity Boards. To a limited extent it supplies to the private industry. I cannot say off-hand how much it is that they supply to the glass industry.

**SHRI D. N. TIWARY:** The working of the NCDC is in doldrums. It is not functioning well. There have been several reports on this NCDC. There was one report by the Committee on Public

Undertakings. May I know whether lapses indicated in those reports have been attended to and whether steps have been taken to do away with those irregularities?

**SHRI JAGANATH RAO:** Yes, Sir. When the Tenth Report of the Public Undertakings Committee was submitted, the hon. Member was the Chairman of that Committee. The recommendations are being examined. Certainly, they will be implemented.

**DR. RANEN SEN:** Sometime back, nearly a year or so, there was a discussion in the House about certain complaints made by certain employees and employees' organisation of the N.C.D.C. to the effect that quite a large number of machinery was not being utilised and there was a lot of wasteful expenditure. Specific charges were made in the House. May I know whether all those charges have been gone into and, if so, what is the result?

**SHRI JAGANATH RAO:** It is true that the National Coal Organisation Employees Association had submitted a memorandum wherein they listed several irregularities that were being committed. The hon. Member, Shri P.K. Ghosh, also made certain allegations. This Committee examined only 25 allegations of varied nature. They also came to the conclusion that there have been some irregularities. They are being processed. The Vigilance Officer is also being asked to look into them.

**श्री क० ना० तिवारी :** क्या यह सही है कि दो वर्षों में कोयले की कीमत बहुत ज्यादा बढ़ी है ? यदि हाँ, तो कितनी कीमत बढ़ी है और इसका कारण क्या है ?

**SHRI JAGANATH RAO:** I want notice for that.

**SHRI N. K. SOMANI:** One of the basic maladies afflicting the N.C.D.C. is the lack of complete marketing effort on its part and, added to that, is the poor quality of coal that is being mined in terms of low calorific content with a very high ash content and moisture content which renders it completely unsuitable for

boilers which are run on a high combustion technique. Is it a fact that with the collusion of the D.G.T.D., the N.C.D.C. is trying to thrust coal upon unwilling clients who are not prepared to use the coal and, if so, in spite of the fact that they have decontrolled and de-licensed the industry, what is the Government going to do about it?

**SHRI JAGANATH RAO:** I do not agree with the hon. Member that low-grade coal is being passed on to the consumers. The N.C.D.C. also produces high-grade coal. I do not agree with the hon. Member that there is any collusion between the D.G.T.D. and the N.C.D.C. If any specific case is brought to my notice, I will look into it.

**SHRI N. K. SOMANI:** I can bring a specific case to you.

**श्री कंबर लाल गुप्त :** इस एन० सी० डी० सी० में बड़ा क्रूल वेस्टेज हो रहा है और 11 साल में 170 करोड़ रुपया इन्वेस्ट करने के बाद भी 2 करोड़ का घाटा इसमें हुआ है। हालत यह है कि जो पब्लिक अंडर-टैकिंग भी है जैसे सोमानी जी ने कहा, वह लोग भी इसका कोल लेना पसन्द नहीं करते और वह रिपोर्ट में है। इसके अलावा 3 साल में 1 करोड़ रुपया इन्होंने बैंक डेट में राइट आफ किया है। बहुत ही खराब हालत है और रिपोर्ट में भी कहा है कि जो मिस-मैनेजमेंट है उसके लिए टाप-मैनेजमेंट के लोग जिम्मेदार हैं। मैं माननीय मंत्री से पूछना चाहता हूँ कि इस रिपोर्ट को आये हुए लगभग एक साल हो गया है आप इस पर इतने दिनों तक क्यों बैठे हुए हैं और उसमें एक इन्टेरिम रिपोर्ट भी मिली थी जिसमें आप ने कुछ डायरेक्टिव दिये थे एन० सी० डी० सी० को, एक तो यह था :

"It is stated that for an investment outlay of Rs. 168 crores, the N.C.D.C. has built up inventories of the order of 32 crores. The suggestion is to reduce to one-half so that the Corporation's profitability will improve."

दूसरा डायरेक्टिव यह था :

"Another important decision taken by the Government is to advise the N.C.D.C. to close down the Giridih coal mines and one or two others, phasing this process over a three year period."

तो मैं जानना चाहता हूँ मंत्री महोदय से कि यह जो दो डायरेक्टिव आपने दिये थे क्या उनको एन० सी० डी० सी० अमल में ले आया और लाया तो कितना और इस रिपोर्ट पर कब तक सरकार फंसला लेगी ?

SHRI JAGANATH RAO: It is not correct to say that the Report of the Committee was received a year back. In February, 1968, a preliminary report was submitted with 34 recommendations and suggestions.

SHRI KANWAR LAL GUPTA: Is it not one year?

SHRI JAGANATH RAO: They were accepted by the Corporation. Those recommendations were not of a vital nature. The final report was submitted on 19th August, 1968.....

SHRI KANWAR LAL GUPTA: It was submitted in May, 1968.

SHRI JAGANATH RAO: The final report was submitted on the 19th August, 1968 wherein 164 recommendations and suggestions were made. They are being processed. As I said, before the end of April, the recommendations and the Report will be placed on the Table of the House and the action taken by Government on the recommendations.

SHRI RANGA: My hon. friend has brought to the notice of the House that there were two directives given by the Government of India to NCDC. What action has been taken so far by the NCDC. to comply with the directives given, implement the directives by the Government of India in the light of the recommendations?

SHRI JAGANATH RAO: The directives are being implemented.

SHRI RANGA: They must have received a report that they are being implemented or not. It should not be as if they are considering the recommendations. They were considered by the Government of India and after that consideration, they have thought it fit to give directives. Directives leave no scope for the authorities to play mischief. They seem to have been playing mischief. Otherwise, why is it that the hon. Minister has not got any information that they are already implemented?

SHRI JAGANATH RAO: No report as such has come to my notice. I can only say that the directives given by the Government were being implemented.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, आपके द्वारा मैं मंत्री महोदय से पूछना चाहता हूँ कि क्या मंत्री महोदय का ध्यान श्रम मंत्री के उस वक्तव्य की ओर गया है जिसमें उन्होंने यह कहा था कि जो कोयला वेज बोर्ड बना है इसकी सिफारिश कोयला उद्योग या यह कोयला विकास समिति जब तक नहीं मानेगी तब तक हम कोयला नहीं लेंगे ? यदि इस ओर ध्यान गया है तो इस कोयला विकास समिति ने उस संबंध में क्या विचार किया है ?

दूसरा प्रश्न यह है कि कोयला उद्योग के अंदर बहुत से विवाद चल रहे हैं और वह हल नहीं हो रहे हैं। उसका कारण है कि कोयला उद्योगपति अपनी खानों बन्द कर देते हैं और कोयला अधिक खानों से निकल नहीं पाता। उसके बारे में आपने क्या विचार किया ?

SHRI JAGANATH RAO: No specific complaint or dispute about wages between the miners and the labour has been brought to the notice of the Government. If any specific complaint is made, certainly I can look into that:

श्री हुकम चन्द कछवाय : मेरे पहले सवाल का जवाब नहीं आया।

MR. SPEAKER: Next Question...Mr. Hem Raj.

श्री हुकम चन्द कछवाय : श्रम मंत्री ने एक वक्तव्य दिया था कि जब तक कोयला उद्योग वेज बोर्ड की सिफारिश नहीं मानेंगे....

MR. SPEAKER: I have gone to the next Question.

**Reports of National Development Council Working Groups**

+

\*153. SHRI HEM RAJ:

SHRI ONKAR LAL BERWA:

SHRI CHENGALRAYA NAIDU:

SHRI MANGALATHUMADAM:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether the working Groups, appointed by the National Development Council for laying down the criteria for backward areas for the dispersal of industries in the backward regions and for discouraging concentration of industrial activity in the already industrially developed areas, have submitted their reports;

(b) if so, their main recommendations; and

(c) whether a copy of those reports will be laid on the Table?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH). (a) No, Sir.

(b) and (c). Do not arise.

श्री हुकम चन्द कछवाय : नहीं, अध्यक्ष महोदय, मेरे सवाल का जवाब आना चाहिए। श्रम मंत्री ने जो वक्तव्य दिया था...

MR. SPEAKER : Order, order. I have gone to the next Question. The next Question has been put and it has already been answered. Now I cannot go back.

श्री हुकम चन्द कछवाय : आप मेरे प्रश्न को टालना चाहते हैं क्या ? अध्यक्ष महोदय,

कोई कारण बताइये, मेरे सवाल का जवाब नहीं आया तो यह बताइये क्यों नहीं आया....

MR. SPEAKER: I cannot help it now. I cannot go back. The next Question has been put and it has been answered. Now Mr. Hem Raj has to put his supplementary.

श्री हुकम चन्द कछवाय : आपने अगला प्रश्न बुलाया उसके पहले में खड़ा हुआ, मेरे प्रश्न का उत्तर नहीं आया। या तो फिर हमें सवाल पूछने न दिया जाय या जवाब आना चाहिए।

MR. SPEAKER: Even if the Minister wants, I would not allow him. Mr. Hem Raj may put his supplementary.

SHRI HEM RAJ : May I know whether it is a fact that the National Development Council had set up two Working Groups for the purpose of fixing criteria for backward regions and for seeing that the backward regions get a share. Now the Fourth Five Year Plan is going to be finalised by April. May I know what is the opinion that the Ministry had given to the National Development Council or the Working Groups regarding dispersal of industries in the backward regions?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): As has been pointed out by the hon. Member himself, as a result of the decision taken by the National Development Council, two Groups were set up, one for recommending the criteria for the basis on which backward regions have to be defined, and the other, for the purpose of providing incentives, physical as well as financial, which may be given to the backward areas.

The reports of the two groups are expected and as soon as they are available, a decision will be taken by Government.

SHRI HEM RAJ: May I know whether any assessment has been made by